

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NOS. 1411 & 1410 OF 2018 IN  
APPEAL NO. 286 OF 2018 &  
IA NO. 1409 OF 2018**

**Dated : 5<sup>th</sup> October, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**GVK Power (Goindwal Sahib) Ltd.**

**...Appellant(s)**

**Vs.**

**Punjab State Electricity Regulatory Commission & Anr.**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. Amit Kapur  
Mr. Vishrov Mukerjee  
Mr. Janmali Mankala  
Ms. Catherine Ayallore

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1  
Mr. Anand K. Ganesan for R-2

**ORDER**

IA No.1411 of 2018 (Appln. for urgent listing) is dismissed of having become infructuous. The application is disposed of.

List the matter on **08.10.2018**.

**(S.D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*js/kt*